

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Wednesday the 2nd September 2026

Electricity Bench

COURT-I

(After proceedings of Court-II at 10.30 AM are over)

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Cisco Webexis)

(<https://bit.ly/Court-1>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(Young Professional - IT: Mr. Saurabh - M.No. +91 7838455111, IT Assistant: Mr. Dhruv - M.No.+91 9717973312)

**CORAM: HON'BLE MS. SEEMA GUPTA, Technical Member (Electricity)
HON'BLE MR. VIRENDER BHAT, Judicial Member**

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR PRONOUNCEMENT OF ORDERS			
1.	IA-890/2024 (For interim relief) In APL-85/2024 & IA-314/2024 (For filing additional document) IA-718/2025	Hyderabad MSW Energy Solutions Private Limited Appellant(s) Versus Telangana State Electricity Regulatory Commission & Anr. - Respondent(s)	Matrugupta Mishra, Swagatika Sahoo, Ritika Singhal, Akanksha V. Ingole, Shashwat Dubey, Satish Kumar Sharma, Sonakshi, Nipun Dave, Ananya Mishra for App.1. Somanadri Goud Katam for Res.1, D. Abhinav Rao for Res.2,

	(For filing additional document) IA-1256/2025 (For filing additional document) IA-312/2024 (For interim relief)		
FOR URGENT LISTING			
2.	IA-1920/2026 (For Urgent Listing)(R-1) In APL-306/2024 (Service complete) (Amended memo of parties filed) (Matter is included in the List of Short Matters)	Tamil Nadu Generation and Distribution Company Limited (TANGEDCO) Appellant(s) Versus Agata Energy and Infrastructure Ltd (formerly Ind Barath Power Gencom Ltd) & Ors. - Respondent(s)	Vijaya Singh, Kumar Shashwat Singh Sawno, Swekcha, Tanmay Joshi, Rahul K Kanoujia for App.1. T. Ravichandran for Res.1, D.Elavarasi for Res.1, J. Samyuktha for Res.1, K. Deva Dakshan for Res.1, K. V. Balakrishnan for Res.1, Hemant Singh for Res.2, Mridul Chakravarty for Res.2, Biju Mattam for Res.2, Supriya Rastogi Agarwal for Res.2, Ankita Bafna for Res.2, Lakshyajit Singh Bagdwal for Res.2, Chetan Kumar Garg for Res.2, Robin Kumar for Res.2, Harshit Singh for Res.2, Lavanya Panwar for Res.2, Alchi Thapliyal for Res.2, Shaurya Kumar for Res.2, Sanjeev Singh Thakur for Res.2, Arjun Syal for Res.3, Shreyan Das for Res.3, Rohit Kumar for Res.3,
3.	IA-1869/2026 (For Urgent Listing) In APL-364/2026 (E-Filing) & IA-1870/2026 (For interim relief) IA-1871/2026 (For exemption from filling certified copy of impugned order) (Defects cured) (Fresh Matter)	Eden Renewable Cadet Private Limited Appellant(s) Versus Punjab State Electricity Regulatory Commission & Ors. - Respondent(s)	Shri Venkatesh, Suhael Buttan, Abhishek Nangia, Kanika Chugh, Mohit Mansharamani, Ashutosh Kumar Srivastava, Jai Dhanani, Vineet Kumar, Nikunj Bhatnagar, Priya Dhankar, Akash Lamba, Siddharth Nigotia, Shourya Vir Das, Kunal Veer Chopra, Punyam Bhutani, Shryeshth Ramesh Sharma, Nihal Bhardwaj, Soham Goswami, Aashwyn Singh, Surbhi Kapoor, Tanishka Khatana , Vedant Choudhary, Aniket Kanhaua, Adarsh Singh, Devishi Gupta, Ananya Dutta , Nuha Rahman, R Jatin Kattiyar, Niles Purohit, Manav Bhatia , Drishti Rath for App.1.
FOR EXECUTION			
4.	EP-11/2025 & IA-342/2026	Waaneep Solar Private Limited Petitioner(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. - Respondent(s)	Abhijeet Swaroop, Tabrez Malawat, Syed Hamza, Sourajit Sarkar, Rupali Jain for App.1. Yelamanchili Shiva Santosh Kumar for Res.3, Res.4, Res.5, Res.6,

	(For Seeking amendment) (EP in APL-279/2022, 425/2022) (Service complete)		Rudrajit Ghosh for Res.3, Res.4, Res.5, Res.6, Ritika Singhal for Res.3, Res.4, Res.5, Res.6, Avi Leuna for Res.3, Res.4, Res.5, Res.6, Ritik Raj for Res.3, Res.4, Res.5, Res.6,
FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE			
5.	IA-826/2026 (For condonation of delay in filing the Appeal) (303 days) In DFR-209/2026 & IA-828/2026 (For interim relief) IA-827/2026 (For exemption from filling certified copy of impugned order) (Court notice served) (Affidavit of service not filed) (Certified copy of impugned order filed)	Maharashtra State Electricity Transmission Company Limited - Applicant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Akshay Arora, Praval Arora, Chesta Mehta Arora, Pratyaksh Badhonia, Siddhant Dhoot for App.1. Mohit Singh for Res.2, Anil D' Souza for Res.2, Garima Jain for Res.2,
6.	IA-1559/2026 (For leave to file Appeal) IA-1591/2026 (For condonation of delay in refiling the Appeal)(51 days) IA-1576/2026 (For condonation of delay in filing the Appeal)(01 day) In DFR-244/2026 & IA-966/2026 (For interim relief) IA-1558/2026	IQU Power Company Private Limited - Applicant(s) Versus Himachal Pradesh Electricity Regulatory Commission - Respondent(s)	Ajay Vaidya, Yash Tripathi for App.1. Pradeep Misra for Res.1,

	(For exemption from filling certified copy of impugned order) IA-1577/2026 (For impleadment/ intervention) (Service complete)		
7.	IA-1581/2026 (For leave to file Appeal) IA-1589/2026 (For condonation of delay in refiling the Appeal)(50 days) IA-1578/2026 (For condonation of delay in filing the Appeal)(01 day) In DFR-246/2026 & IA-970/2026 (For interim relief) IA-1580/2026 (For impleadment/ intervention) (Service complete) (As per Order dt. 20.07.26, certified copy of impugned not filed)	AWA Power Company Private Limited - Applicant(s) Versus Himachal Pradesh Electricity Regulatory Commission - Respondent(s)	Ajay Vaidya, Yash Tripathi for App.1.
8.	IA-1556/2026 (For leave to file Appeal) IA-1583/2026 (For condonation of delay in refiling the Appeal)(50 days) IA-1574/2026 (For condonation of delay in filing the Appeal)(01 day) In DFR-247/2026 &	Neogal Power Company Private Limited - Applicant(s) Versus Himachal Pradesh Electricity Regulatory Commission - Respondent(s)	Ajay Vaidya, Yash Tripathi for App.1. Pradeep Misra for Res.1,

	IA-974/2026 (For interim relief) IA-1575/2026 (For impleadment/ intervention) (Service complete) (As per Order dt. 20.07.26, certified copy of impugned order not filed)		
9.	IA-1282/2026 (For condonation of delay in filing the Appeal) (15 days) In DFR-313/2026 (Service complete)	Power Transmission Corporation of Uttarakhand Limited - Applicant(s) Versus Uttarakhand Electricity Regulatory Commission - Respondent(s)	Shankh Sengupta, Abhishek Kumar, Nived Veerapaneni, Karan Arora, Shubham Mudgil for App.1.
10.	IA-1553/2026 (For condonation of delay in refiling the Appeal) (25 days) IA-1329/2026 (For condonation of delay in filing the Appeal) (2838 days) In DFR-327/2026 & IA-1330/2026 (For interim relief) (Service complete)	The Chairman and Managing Director Telangana State Southern Power Distribution Company Limited - Applicant(s) Versus Arhyama Solar Power Private Limited & Anr.- Respondent(s)	D. Abhinav Rao, for App.1 Gokul Holani for Res.1, Arpita Pande for Res.1, Somanadri Goud Katam for Res.2,
11.	IA-1357/2026 (For condonation of delay in filing the Appeal) (38 days) In DFR-334/2026 (E-Filing)	Uttar Gujarat Vij Company Limited & Anr. - Applicant(s) Versus Gujarat Electricity Regulatory Commission - Respondent(s)	Anand K. Ganesan, Harsha V Rao, Rupinder Kaur, Aishwarya Subramani, Swapna Seshadri, Robin Singh for App.1. Harsha V Rao, Rupinder Kaur, Aishwarya Subramani, Swapna Seshadri, Robin Singh for App.2. Suparna Srivastava for Res.1,

	(Service complete)		
12.	IA-1373/2026 (For condonation of delay in filing the Appeal) (40 days) In DFR-338/2026 (E-Filing) (Service complete)	Madhya Gujarat Vij Company Limited & Anr. - Applicant(s) Versus Gujarat Electricity Regulatory Commission - Respondent(s)	Anand K. Ganesan, Aishwarya Subramani, Robin Singh, Harsha V Rao, Swapna Seshadri, Rupinder Kaur for App.1. Aishwarya Subramani, Robin Singh, Harsha V Rao, Swapna Seshadri, Rupinder Kaur for App.2. Suparna Srivastava for Res.1,
13.	IA-1433/2026 (For condonation of delay in filing the Appeal) (50 days) In DFR-357/2026 & IA-1434/2026 (For interim relief) (Court notice returned for R-1) (Affidavit of service filed)	Punjab State Power Corporation Limited - Applicant(s) Versus Malwa Power Private Limited & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Amal Nair, Khyati Chhabra, Devyani Prasad for App.1.
14.	IA-1443/2026 (For condonation of delay in filing the Appeal) (107 days) In DFR-359/2026 (Service complete)	Usha Martin Limited - Applicant(s) Versus Jharkhand State Electricity Regulatory Commission & Ors. - Respondent(s)	Utkarsh Singh, Salona Mittal for App.1. Anushree Bardhan for Res.1,
15.	IA-1608/2026 (For leave to file Appeal) IA-1605/2026 (For condonation of delay in filing the	KSB LTD - Applicant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Sakya Singha Chaudhuri, Avijeet Lala, Astha Sharma, Shreya Dubey, Asmita Narula, Nikhil Anand, Tannishtha Chatterje, Kaushiki, Sanya Miglani, Ruiyaowor Jane Kapai for App.1. Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2,

	Appeal) (72 days) In DFR-401/2026 & IA-1607/2026 (For interim relief) (Court fee paid) (Service complete)		Sagnik Maitra for Res.2, Swadha Sharma for Res.2, Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2,
16.	IA-1719/2026 (For leave to file Appeal) IA-1717/2026 (For condonation of delay in filing the Appeal) (107 days) In DFR-419/2026 & IA-1718/2026 (For interim relief) IA-1721/2026 (For extension of time) IA-1722/2026 (For exemption from Impleading parties) (Service complete)	Techno Electric and Engineering Company Ltd. - Applicant(s) Versus Tamil Nadu Electricity Regulatory Commission & Anr. - Respondent(s)	Poonam Verma Sengupta, Saunak Kumar Rajguru, Pradyumn Sharma, Sakshi Kapoor, Subham Bhut, Palash Dilip Moolchandani for App.1. Anusha Nagarajan for Res.2,
FOR ADMISSION			
17.	APL-369/2026 (E-Filing) (Defects cured) (Fresh Matter)	Chandigarh Power Distribution Limited Appellant(s) Versus Joint Electricity Regulatory Commission for the State of Goa and Union Territories - Respondent(s)	Divya Chaturvedi, Sanjeev K. Kapoor, Saransh Shaw, Srishti Rai, Chandan Kumar for App.1.
FOR ADMISSION AFTER NOTICE			
18.	OP-2/2026 & IA-1320/2026 (For interim relief)	Tata Power Delhi Distribution Ltd. Petitioner(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Anand Kumar Shrivastava, Shruti Kanodia, Ishita Jain, Rishabh Dua, Nilesh Panda, Ravi Nair, Amrita Bakhshi, Ankit Bhandari, Chetan Saxena, Mudassir, Suryaprava Basu, Ekshat Punwani, Mani Aneja, Kshitij Ujala, Janhavi Johar for App.1.

	(Service complete)		Divyanshu Rai for Res.1,
19.	APL-199/2026 (E-Filing) & IA-659/2026 (For interim relief) (Service complete)	Power Company Of Karnataka Limited & Ors. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Shubhranshu Padhi, Ekansh Sisodia, Jay Nirupam, Pranav Giri, D. Girish Kumar, Ritik Sharma for App.1. Ekansh Sisodia, Jay Nirupam, Pranav Giri, D. Girish Kumar, Ritik Sharma for App.2. Ekansh Sisodia, Jay Nirupam, Pranav Giri, D. Girish Kumar, Ritik Sharma for App.3. Ekansh Sisodia, Jay Nirupam, Pranav Giri, D. Girish Kumar, Ritik Sharma for App.4. Ekansh Sisodia, Jay Nirupam, Pranav Giri, D. Girish Kumar, Ritik Sharma for App.5. Ekansh Sisodia, Jay Nirupam, Pranav Giri, D. Girish Kumar, Ritik Sharma for App.6. Poonam Verma Sengupta for Res.2, Saunak Kumar Rajguru for Res.2, Rajesh Jha for Res.2, Gayatri Aryan for Res.2, Sakshi Kapoor for Res.2, Subham Bhut for Res.2, Pradyumn Sharma for Res.2, Palash Dilip Moolchandani for Res.2,
20.	APL-327/2026 (E-Filing) & IA-1694/2026 (For interim relief) (Service complete)	Waaree Forever Energies Private Limited Appellant(s) Versus Central Electricity Regulatory Commission & Anr. - Respondent(s)	Shri Venkatesh, Ashutosh Kumar Srivastava, Priya Dhankar, Mohit Mansharamani, Soham Goswami, Tanishka Khatana , Punyam Bhutani, Nikunj Bhatnagar, Devishi Gupta, Shryeshth Ramesh Sharma, Suhael Buttan, Abhishek Nangia, Siddharth Nigotia, Surbhi Kapoor, Shourya Vir Das, Aniket Kanhaua, Adarsh Singh, Ananya Dutta , Manav Bhatia , Drishti Rath, Kanika Chugh, Nihal Bhardwaj, Akash Lamba, Vineet Kumar, Aashwyn Singh, Jai Dhanani, Kunal Veer Chopra, R Jatin Kattiar, Nilesh Purohit, Nuha Rahman for App.1. Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Rishabh Saxena for Res.2, Shirin Gupta for Res.2, Kaavya Madaan for Res.2, Shree Dwivedi for Res.2, Harsha Parakh for Res.2,
IA - FOR FURTHER HEARING			
21.	IA-991/2023 (For interim relief) In APL-455/2023 (Service complete) (Matter is included)	Tata Power Company Limited Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Hemant Sahai, Shri Venkatesh, Shryeshth Ramesh Sharma, Kanika Chugh, Ashutosh Kumar Srivastava, Suhael Buttan, Priya Dhankar, Nitish Gupta, Molshree Bhatnagar, Shubhi Sharma, Tushar Srivastava, Nipun Sharma, Nimesh Jha, Shaída Das, Varnika Tyagi, Kamya Sharma, Shambhavi Jha, Nihal Bhardwaj, Surbhi Kapoor, Adarsh Singh, Siddharth Nigotia, Manu Tiwari, Abhishek Nangia, Mohit Mansharamani, Akash Lamba, Divyansh Kasana, Aashwyn Singh,

	in the List of Finals)		Harsh Vardhan, Aniket Kanhaua, Ananya Dutta , Indu Uttara , Vineet Kumar, Tanishka Khatana , Nikunj Bhatnagar, Kunal Veer Chopra, Punyam Bhutani, Vedant Choudhary, Manav Bhatia , Drishti Rath for App.1. Poorva Saigal for Res.2, Res.3, Res.4, Shubham Arya for Res.2, Res.3, Res.4, Pallavi Saigal for Res.2, Res.3, Res.4, Ravi Nair for Res.2, Res.3, Res.4, Shikha Sood for Res.2, Res.3, Res.4, Reeha Singh for Res.2, Res.3, Res.4, Anumeha Smriti for Res.2, Res.3, Res.4, Ramanuj Kumar for Res.5, Vishal Binod for Res.5, Aditya Dubey for Res.5, Swadha Sharma for Res.5, Sagnik Maitra for Res.5, Anand K. Ganesan for Res.6, Swapna Seshadri for Res.6, Srishti Khindaria for Res.6, Kriti Soni for Res.6, Ashabari Basu Thakur for Res.6,
22.	IA-419/2026 (For directions) In APL-522/2023 & IA-1039/2025 (For bringing on record) (Service complete) (Matter is included in the List of Short Matters)	Adani Power Limited (Erstwhile Adani Power Rajasthan Ltd.) Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)	Amit Kapur, Avdesh Mandloi, Adamya Ojha, Anant Singh Ubeja, Ankitesh Ojha, Shyenika Upadhyay for App.1. Kartik Seth for Res.2, Res.3, Res.4, Res.5,
22.1	IA-1050/2025 (For directions) in APL-333/2024 (Service complete)	Adani Power Limited (Formerly known as Adani Power Rajasthan Limited) Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)	Sourav RoyVasudev Singh for App.1, Atharva Kotwal for App.1, Kartik Seth for Res.2, Res.3, Res.4, Res.5, Shriya Gilhotra for Res.2, Res.3, Res.4, Res.5, Maithili Moondra for Res.2, Res.3, Res.4, Res.5, Raghav Sharma for Res.2, Res.3, Res.4, Res.5,
23.	IA-928/2025 (For interim relief) In APL-267/2025	Tamil Nadu Generation and Distribution Corporation Limited Appellant(s) Versus Tamil Nadu Electricity Regulatory Commission & Ors. - Respondent(s)	Anusha Nagarajan, for App.1 Kumar Mihir for Res.2, Res.5, Res.6, Res.7, Res.8, Res.9, Res.10, Res.11, Res.12, Res.13, Res.14, Res.16, Res.17, Res.18, Res.19, Res.20, S.P. Parthasavathy for Res.2, Res.5, Res.6, Res.7, Res.8, Res.9, Res.10, Res.11, Res.12, Res.13, Res.14, Res.16, Res.17, Res.18, Res.19,

	(Court notice returned for R-15) (Affidavit of service filed)		Res.20, Pranava Charan M G for Res.21, Vasuki P K for Res.21, Susmithaa Shri R for Res.21, Guna A for Res.21, Samyuktha S for Res.21, Shruti Iyer for Res.22, Anandh K for Res.22, Nishita Jagetia for Res.22, Ang Bajaj for Res.22,
24.	IA-1236/2025 (For interim relief) (1) In APL-287/2025 (Service complete)	Rubber Park India Private Limited Versus Kerala State Electricity Regulatory Commission & Anr. - Respondent(s) Appellant(s)	Anand K. Ganesan, Swapna Seshadri, Harsha V Rao, Aishwarya Subramani for App.1. Dhananjaya Mishra for Res.1, Subhash Chandran K.R for Res.2, Krishna L.R for Res.2, Anirudh K. P for Res.2,
24.1	IA-1889/2025 (For Stay) in APL-339/2025 (Service complete)	Rubber Park India Private Limited Versus Kerala State Electricity Regulatory Commission & Anr. Respondent(s) Appellant(s)	Anand K. GanesanSwapna Seshadri for App.1, Aishwarya Subramani for App.1, Harsha V Rao for App.1, Khyati Chhabra for App.1, Dhananjaya Mishra for Res.1, Subhash Chandran K.R for Res.2, Krishna L.R for Res.2, Anirudh K. P for Res.2,
25.	IA-282/2026 (For interim relief) In APL-86/2026 (Service complete)	Adani Power Limited Versus Central Electricity Regulatory Commission & Ors. - Respondent(s) Appellant(s)	Poonam Verma Sengupta, for App.1 Arunav Patnaik for Res.2, Res.3, Res.4, Res.5, Res.6, Res.7, Bhabna Das for Res.2, Res.3, Res.4, Res.5, Res.6, Res.7,

26.	IA-732/2026 (For Stay) In APL-196/2026 & IA-1819/2026 (For recalling of the order) IA-1939/2026 (For impleadment/ intervention) (Service complete)	PSEB Engineers Association Versus Punjab State Electricity Regulatory Commission & Ors. - Respondent(s)	Appellant(s) Anushree Bardhan, Srishti Khindaria, Ritika Singh, Somya Sahni, Rashmi Vaish for App.1. Gargi Kumar for Res.1, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Amal Nair for Res.2, Devyani Prasad for Res.2, Aditya Grover for Res.3, Arjun Grover for Res.3, Pooja Sharma for Res.3, (Gaurav Dhama, Karan Sharma for Impleader - IA-1939/26)
IA - FOR HEARING			
27.	IA-366/2026 (For interim relief) In APL-617/2023 (Service complete) (Matter is included in the List of Finals)	Hyderabad MSW Energy Solutions Private Limited Appellant(s) Versus Telangana State Electricity Regulatory Commission & Anr. - Respondent(s)	Matrugupta Mishra, Swagatika Sahoo, Ritika Singhal, Vignesh Srinivsan, Ishita Thakur, Sonakshi, Nipun Dave, Akanksha V. Ingole for App.1. Somanadri Goud Katam for Res.1, D. Abhinav Rao for Res.2,
28.	IA-91/2026 (For directions) In APL-21/2026 (Service complete)	Avaada Clean Sustainable Energy Private Limited Appellant(s) Versus Bihar Electricity Regulatory Commission & Ors. - Respondent(s)	Shankh Sengupta, Abhishek Kumar, Nived Veerapaneni, Karan Arora, Shubham Mudgil for App.1. Ravi Kishore for Res.1, Shryeshth Ramesh Sharma for Res.2, Nihal Bhardwaj for Res.2, Siddharth Nigotia for Res.2, Kanika Chugh for Res.2, Priya Dhankar for Res.2, Ashutosh Kumar Srivastava for Res.2, Abhishek Nangia for Res.2, Mohit Mansharamani for Res.2, Shourya Vir Das for Res.2, Aashwyn Singh for Res.2, Kunal Veer Chopra for Res.2, Aniket Kanhaua for Res.2, Nikunj Bhatnagar for Res.2, Adarsh Singh for Res.2, Amol Rana for Res.2, Drishti Rathi for Res.2, Devishi Gupta for Res.2, Shri Venkatesh for Res.2, Suhael Buttan for Res.2, Manu Tiwari for Res.2, Vineet Kumar for Res.2, Surbhi Kapoor for Res.2, Akash Lamba for Res.2, Harsh Vardhan for Res.2, Tanishka Khatana for Res.2,

			Vedant Choudhary for Res.2, Punyam Bhutani for Res.2, Ananya Dutta for Res.2, R Jatin Kattiyar for Res.2, Nilesh Purohit for Res.2, Nuha Rahman for Res.2, Manish Kumar Choudhary for Res.5,
29.	IA-513/2026 (For interim relief) In APL-121/2026 (E-Filing) (Service complete)	Tata Power Renewable Energy Limited Appellant(s) Versus Tamil Nadu Green Energy Corporation Limited & Ors. - Respondent(s)	Shri Venkatesh, Abhishek Nangia, Drishti Rathi, Shryeshth Ramesh Sharma, Ashutosh Kumar Srivastava, Nihal Bhardwaj, Akash Lamba, Siddharth Nigotia, Aashwyn Singh, Harsh Vardhan, Devishi Gupta, Nuha Rahman, Vineet Kumar, Surbhi Kapoor, Kunal Veer Chopra, Vedant Choudhary, Amol Rana, Kanika Chugh, Suhael Buttan, Priya Dhankar, Manu Tiwari, Mohit Mansharamani, Aniket Kanhaui, Adarsh Singh, Ananya Dutta , R Jatin Kattiyar, Shourya Vir Das, Nikunj Bhatnagar, Tanishka Khatana , Punyam Bhutani, Nilesh Purohit for App.1. Anusha Nagarajan for Res.1,
30.	IA-94/2026 (For interim relief) In APL-145/2026 (Service complete)	Tamil Nadu Distribution Corporation Limited (formerly known as Tamil Nadu Generation and Distribution Corporation Limited) Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Anusha Nagarajan, for App.1 Hemant Singh for Res.2, Mridul Chakravarty for Res.2, Biju Mattam for Res.2, Sourav Roy for Res.2, Supriya Rastogi Agarwal for Res.2, Lakshyjit Singh Bagdwal for Res.2, Ankita Bafna for Res.2, Harshit Singh for Res.2, Nehul Sharma for Res.2, Alchi Thapliyal for Res.2, Lavanya Panwar for Res.2, Indrayudh Chowdhury for Res.2, Devansh Pundir for Res.2, Mahima Srivastava for Res.2, Devyanshu Sharma for Res.2,
31.	IA-1778/2025 (For interim relief) In APL-155/2026 (Service complete)	Kerala State Electricity Board Limited Appellant(s) Versus Powergrid Corporation of India Ltd. & Ors. - Respondent(s)	Prabhas Bajaj, Priyanshu Tyagi, Priyanka Bhatt, Harsh Chauhan, Rithvik Mathur for App.1. Anand K. Ganesan for Res.1, Swapna Seshadri for Res.1, Utkarsh Singh for Res.1, Sneha Singh Baghel for Res.1, S. Vallinayagam for Res.2, Saurabh Mishra for Res.19, Rahul Chouhan for Res.20, Harshit Gupta for Res.20, Mukut Choudhary for Res.20, Kajal Kakani for Res.20, Chaitanya Ahuja for Res.20, Ravi Sharma for Res.24, Aryan Chanda for Res.24, Aniket Prasoon for Res.30, Pratiksha Chaturvedi for Res.30, Aman Sheikh for Res.30, Sunanda Chowdhury for Res.30, Adarsh Kumar Bhardwaj for Res.30, Shubham Singh for Res.30, Archita Kashyap for Res.30, Sarthak Sareen for Res.30, Tanya Bajaj for Res.30, Anannya Sinha for Res.30, Priyanshi Singh for Res.30, Rohini Prasad for Res.41,

32.	IA-727/2026 (For interim relief) In APL-188/2026 (E-Filing) & IA-1854/2026 (For condonation of delay in filing reply) (R- 3) (24 days) (Service complete)	Sjvn Thermal (P) Limited Versus Bihar Electricity Regulatory Commission & Ors. - Respondent(s) Appellant(s)	Anushree Bardhan, Rashmi Vaish, Ritika Singh, Somya Sahni for App.1. Ravi Kishore for Res.1, Kumar Saurav for Res.2, Res.3,
33.	IA-258/2026 (For interim relief) In APL-253/2026 (Service complete)	Jairaj Ispat Limited & Ors. Versus Telangana State Electricity Regulatory Commission & Anr. - Respondent(s) Appellant(s)	Y. Rajgopala Rao, S. Vallinayagam for App.1. Y. Rajgopala Rao, S. Vallinayagam for App.2. Y. Rajgopala Rao, S. Vallinayagam for App.3. Y. Rajgopala Rao, S. Vallinayagam for App.4. Y. Rajgopala Rao, S. Vallinayagam for App.5. Y. Rajgopala Rao, S. Vallinayagam for App.6. Y. Rajgopala Rao, S. Vallinayagam for App.7. Y. Rajgopala Rao, S. Vallinayagam for App.8. Y. Rajgopala Rao, S. Vallinayagam for App.9. Y. Rajgopala Rao, S. Vallinayagam for App.10. Y. Rajgopala Rao, S. Vallinayagam for App.11. Y. Rajgopala Rao, S. Vallinayagam for App.12. Y. Rajgopala Rao, S. Vallinayagam for App.13. Y. Rajgopala Rao, S. Vallinayagam for App.14. Y. Rajgopala Rao, S. Vallinayagam for App.15. Y. Rajgopala Rao, S. Vallinayagam for App.16. Y. Rajgopala Rao, S. Vallinayagam for App.17. Y. Rajgopala Rao, S. Vallinayagam for App.18. Y. Rajgopala Rao, S. Vallinayagam for App.19. Y. Rajgopala Rao, S. Vallinayagam for App.20. Y. Rajgopala Rao, S. Vallinayagam for App.21. Y. Rajgopala Rao, S. Vallinayagam for App.22. Y. Rajgopala Rao, S. Vallinayagam for App.23. Y. Rajgopala Rao, S. Vallinayagam for App.24. Y. Rajgopala Rao, S. Vallinayagam for App.25. Y. Rajgopala Rao, S. Vallinayagam for App.26. Y. Rajgopala Rao, S. Vallinayagam for

			App.27. Y. Rajgopala Rao, S. Vallinayagam for App.28. Y. Rajgopala Rao, S. Vallinayagam for App.29. Y. Rajgopala Rao, S. Vallinayagam for App.30. Y. Rajgopala Rao, S. Vallinayagam for App.31. Y. Rajgopala Rao, S. Vallinayagam for App.32. Y. Rajgopala Rao, S. Vallinayagam for App.33. Y. Rajgopala Rao, S. Vallinayagam for App.34. Y. Rajgopala Rao, S. Vallinayagam for App.35. Y. Rajgopala Rao, S. Vallinayagam for App.36. Y. Rajgopala Rao, S. Vallinayagam for App.37. Y. Rajgopala Rao, S. Vallinayagam for App.38. Y. Rajgopala Rao, S. Vallinayagam for App.39. Y. Rajgopala Rao, S. Vallinayagam for App.40. Y. Rajgopala Rao, S. Vallinayagam for App.41. Y. Rajgopala Rao, S. Vallinayagam for App.42. Y. Rajgopala Rao, S. Vallinayagam for App.43. Somanadri Goud Katam for Res.1, D. Abhinav Rao for Res.2,
34.	IA-1158/2026 (For Stay) In APL-273/2026 & IA-1157/2026 (For filing additional document) IA-1848/2026 (For condonation of delay in filing additional documents) (R-2) (7 days) (Service complete)	Punjab State Power Corporation Limited, Appellant(s) Versus Punjab State Electricity Regulatory Commission & Ors. - Respondent(s)	Suparna Srivastava, Gargi Kumar for App.1. Gargi Kumar for Res.1,
35.	IA-1453/2026 (For interim relief) In APL-344/2026 (E-Filing) (Reference - DFR-	Damodar Valley Corporation Appellant(s) Versus Jharkhand State Electricity Regulatory Commission & Anr. - Respondent(s)	Shri Venkatesh, Suhael Buttan, Mohit Mansharamani, Nihal Bhardwaj, Shryeshth Ramesh Sharma, Priya Dhankar, Siddharth Nigotia, Surbhi Kapoor, Kunal Veer Chopra, Vedant Choudhary, Adarsh Singh, Devishi Gupta, Nilesh Purohit, Ashutosh Kumar Srivastava, Abhishek Nangia, Vineet Kumar, Aashwyn Singh, Nikunj Bhatnagar, Aniket Kanhaua, R Jatin Kattiyar, Nuha Rahman, Manav Bhatia , Kanika Chugh, Akash Lamba, Shourya

	363/26) (Service complete) (Amended memo of parties filed)		Vir Das, Tanishka Khatana , Punyam Bhutani, Ananya Dutta , Amol Rana, Drishti Rathi for App.1. Rohini Prasad for Res.1, Rajiv Yadav for Res.2,
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Sd/
Deputy Registrar
APTEL